

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/23216/2025 BLAPL/8056/2025	TUKUNA BEHERA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	ATHAMALLIK /190 /2025 S.D.J.M.,ATHMALLIK(Anugul) GR/0000833/2025
2	D-BLAPL/23198/2025 BLAPL/8057/2025	PRASANT BHOI VS STATE OF ODISHA	GOURAV MOHANTY VS	KHURDA SADAR /142 /2021 A.D.J.,KHURDA(Khordha) ST/0000021/2022
3	D-BLAPL/23200/2025 BLAPL/8058/2025	CHANDAN KUMAR SABAT @ PAPUN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BAIDYANATHPUR /118 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000659/2025
4	D-BLAPL/23227/2025 BLAPL/8059/2025	HARESH PULAKA VS STATE OF ODISHA	GHANASHYAM DASH VS	CHANDILI /126 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000025/2025
5	D-BLAPL/23265/2025 BLAPL/8060/2025	KARMU MAHATO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /70 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundargarh) ST/0000081/2025
6	D-BLAPL/19575/2025 BLAPL/8061/2025	BIKASH MADKAMI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	M.V.79 /62 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000030/2025
7	D-BLAPL/22319/2025 BLAPL/8062/2025	JITENDRA PRADHAN VS STATE OF ODISHA	SATYAPADA SHARMA VS	CYBER CRIME AND ECONOMIC OFFENSES ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0001158/2025
8	D-BLAPL/23272/2025 BLAPL/8063/2025	SASHIKANTA MALIK @ LITU VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHANTAPADA /101 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000275/2025
9	D-BLAPL/22857/2025 BLAPL/8064/2025	BISWANATH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /223 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000465/2025
10	D-BLAPL/23299/2025 BLAPL/8065/2025	SILU @ SURAJ SUPRIYA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KOTINANDA /152 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000878/2025
11	D-BLAPL/23035/2025 BLAPL/8066/2025	PRABHAS KARJI VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	THAKURMUNDA /45 /2024 A.D.J.,KARANJIA(Mayurbhanj) ST/0000064/2024

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12	D-BLAPL/22297/2025 BLAPL/8067/2025	SUMANTA SETHY @ SUMANTA SETHI @ PINTU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHUNTA /348 /2024 A.D.J.,UDALA(Mayurbhanj) ST/0000192/2025
13	D-BLAPL/23338/2025 BLAPL/8068/2025	UTTAM SINDRIA @ SINDHIRIA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARGARH /373 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000046/2025
14	D-BLAPL/22401/2025 BLAPL/8069/2025	KALU @ MAHESWAR BHOI VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	CHANDANPUR /56 /2025 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000181/2025
15	D-BLAPL/23130/2025 BLAPL/8070/2025	BHASKAR HIAL VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KORAPUT TOWN /128 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000444/2025
16	D-BLAPL/23209/2025 BLAPL/8071/2025	PRAKASH BHOI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KANDARPUR /141 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001052/2025
17	D-BLAPL/21885/2025 BLAPL/8072/2025	DUKHIRAM PATEL @ MUDHA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH SADAR /176 /2019 A.D.J.,BARGARH(Bargarh) CT/0000070/2022
18	D-BLAPL/21645/2025 BLAPL/8073/2025	SOMANATH JANI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	MOHANA /178 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000093/2022
19	D-BLAPL/22961/2025 BLAPL/8074/2025	CHAGAL @ SIBARAM NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /368 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0000726/2025
20	D-BLAPL/22482/2025 BLAPL/8075/2025	SHIVAM TIWARI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NUAGAON /85 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000032/2025
21	D-BLAPL/23013/2025 BLAPL/8076/2025	KUMAR GAURAV SETHY VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /155 /2025 A.D.J.,KUJANG(Jagatsinghapur) CT/0000054/2025
22	D-BLAPL/22724/2025 BLAPL/8077/2025	BIJU BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BERHAMPUR SADAR /152 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000174/2023
23	D-BLAPL/23166/2025	SONU SAHOO	PADMA CHARAN PATTANAİK	CANTONMENT ROAD /145 /2025

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	BLAPL/8078/2025	VS STATE OF ODISHA	VS	J.M.F.C.(II),CUTTACK(Cuttack) GR/0000892/2025
24	D-BLAPL/23006/2025 BLAPL/8079/2025	AMIT BANCHHOR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AMBABHONA /82 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0000548/2025
25	D-BLAPL/23236/2025 BLAPL/8080/2025	TUNA @ SMRUTIRANJAN SARANGI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /206 /2025 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000054/2025
26	D-BLAPL/23237/2025 BLAPL/8081/2025	DEEPAK KUMAR MALIK @ KESHAB @ LALU VS STATE BANK OF INDIA	DEEPAK KU SAHOO VS	NIKIRAI /230 /2025 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000315/2025
27	D-BLAPL/23240/2025 BLAPL/8082/2025	SUKHESI RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /153 /2025 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000389/2025
28	D-BLAPL/22982/2025 BLAPL/8083/2025	AMARENDRA SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	LAKHANPUR /123 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001247/2025
29	D-BLAPL/22963/2025 BLAPL/8084/2025	CHHABI GOCHHAYAT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /196 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000931/2025
30	D-BLAPL/22971/2025 BLAPL/8085/2025	PRABHAT KUMAR DAS VS STATE OF ODISHA	ABHAS MOHANTY VS	BENTKAR (42 MOUZA) UPD CUTTACK J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000899/2025
31	D-BLAPL/22089/2025 BLAPL/8086/2025	SUKANTA MALIK VS STATE OF ODISHA	APURBA DAS VS	AGARAPADA /176 /2023 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000093/2023
32	D-BLAPL/22625/2025 BLAPL/8087/2025	SUDHIR JENA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LINGARAJ P.S. /359 /1991 J.M.F.C.,BHUBANESWAR(Khordha) GR/0003912/1991
33	D-BLAPL/23034/2025 BLAPL/8088/2025	RANJIT DIGAL VS UNION OF INDIA(N.C.B)	SUDHANSHU SEKHAR DASH VS	NCB BHUBANESWAR /8 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000521/2024
34	D-BLAPL/22972/2025 BLAPL/8089/2025	RAJESH KUMAR MOHANTY VS	BISHNU PRASAD PRADHAN VS	PIRAHAT P.S /212 /2024 S.D.J.M.,BHADRAK(Bhadrak)

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35	D-BLAPL/23123/2025 BLAPL/8090/2025	STATE OF ODISHA MD. AKHTAR SUBHANI VS	GOURI KUMAR RATH VS	GR/0002351/2024 NALCO /140 /2025 SPECIAL JUDGE (POCSO), ANGUL(Angul) Spl/0000034/2025
36	D-BLAPL/23241/2025 BLAPL/8091/2025	STATE OF ODISHA ANIL ROUT @ ANIL KU. ROUT VS	AMLAN SHAKTI PAUL VS	/ /0 ADDL.SESIONS JUDGE,NIMPARA(Puri) TR/0000002/2025
37	D-BLAPL/23246/2025 BLAPL/8092/2025	STATE OF ODISHA CHANDRAKANTA BEHERA VS	BHABANI SHANKAR DASPARIDA VS	BHADRAK TOWN /225 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0000864/2025
38	D-BLAPL/23173/2025 BLAPL/8093/2025	STATE OF ODISHA SHIV KUMAR SAHU VS	PRASANTA KUMAR SAHOO VS	SONEPUR /183 /2024 A.D.J.,SONEPUR(Sonepur) Spl/0000054/2024
39	D-BLAPL/22985/2025 BLAPL/8094/2025	STATE OF ODISHA DEVRAJ @ DEBRAJ HARIJAN VS	SK. ZAFARULLA VS	BELPAHAR /149 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000147/2024
40	D-BLAPL/22986/2025 BLAPL/8095/2025	STATE OF ODISHA GOURA CHANDRA NAIK VS	BIJAYA KUMAR DASH VS	KEONJHAR TOWN /428 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(C GR/0001092/2025
41	D-BLAPL/23019/2025 BLAPL/8096/2025	STATE OF ODISHA BISHAL KUMAR KARMAKAR VS	KARTIK CHANDRA TRIPATHY VS	JASHIPUR /286 /2022 A.D.J.,KARANJIA(Mayurbhanj) ST/0000024/2023
42	D-BLAPL/22989/2025 BLAPL/8097/2025	STATE OF ODISHA H. SIBA REDDY VS	ASHOK DAS VS	DIGAPAHANDI /99 /2025 A.D.J.,BERHAMPUR(Ganjam) ST/0000173/2025
43	D-BLAPL/23253/2025 BLAPL/8098/2025	STATE OF ODISHA MANASA NAYAK VS	BHABANI SHANKAR DASPARIDA VS	TALABANIA /23 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000035/2025
44	D-BLAPL/23478/2025 BLAPL/8099/2025	STATE OF ODISHA DIPU @ SAROJ SWAIN VS	SUKANTA KUMAR DALAI VS	ATHGARH /179 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000405/2025
45	D-BLAPL/23353/2025 BLAPL/8100/2025	STATE OF ODISHA NABA @ NABAGHANA SUNA VS STATE OF ODISHA	MOHAN BAG VS	TUSRA /225 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000067/2024

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46	D-BLAPL/23362/2025 BLAPL/8101/2025	BISHAL SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /359 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000042/2025
47	D-BLAPL/23372/2025 BLAPL/8102/2025	SRIBANTA CHARAN PAL @ SRIBA PAL @ SATYA VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	MANGALA BAG /186 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000524/2025
48	D-BLAPL/23374/2025 BLAPL/8103/2025	PETURAM @ SUKADEB MALLIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	SINGLA /145 /2020 AD-HOC A.D.J.(FTSC),BALASORE(Balesh) ST/0000153/2021
49	D-BLAPL/23378/2025 BLAPL/8104/2025	CHINMAYA KUMAR ROUT @ CHIKU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /147 /2022 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000170/2023
50	D-BLAPL/23376/2025 BLAPL/8105/2025	ANGADA MALLIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	GANGAPUR (ASKA) /417 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001135/2025
51	D-BLAPL/21625/2025 BLAPL/8106/2025	MAMATA MAJHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	REAMAL /176 /2023 J.M.F.C,REAMAL(Debagarh) CT/0000339/2023
52	D-BLAPL/23275/2025 BLAPL/8107/2025	SHIBA SANKAR BARIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KULIANA /117 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000643/2025
53	D-CMAPL/14636/2025 CMAPL/229/2025	RAJESHWAR NAYAK VS STATE OF ODISHA	ADV. VS	// () //
54	D-CMAPL/30490/2025 CMAPL/230/2025	PRAMODINI PANIGRAHI (DEAD) VS STATE OF ODISHA	ADV. VS	// () //
55	D-CMAPL/30747/2025 CMAPL/231/2025	DR. UPENDRA PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR SAHU VS	// () //
56	D-CMAPL/30742/2025 CMAPL/232/2025	DR. AJAYA KUMAR SAHOO@ AJAY KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR SAHU VS	// () //
57	D-CMP/30718/2025	NILAMPRAVA MOHANTY @ SWAIN	AJAYA KUMAR BARAL	//

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	CMP/1151/2025	VS SHREE JAGANNATH PROMOTERS AND BUILDERS PVT. LTD., KHURDA	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kh
58	D-CMP/30720/2025 CMP/1152/2025	BAIJAYANTI MOHANTY @ PRADHAN VS SHREE JAGANNATH PROMOTERS AND BUILDERS PVT. LTD., KHURDA	AJAYA KUMAR BARAL VS	CS/0001446/2017 // CIVIL JUDGE (SD),BHUBANESWAR(Kh
59	D-CMP/30272/2025 CMP/1153/2025	RABINDRA BARIK VS GAUTAM BINDHANI	SATYANARAYAN MOHAPATRA VS	CS/0001447/2017 // CIVIL JUDGE (SD),KUJANG(Jagatsinghap
60	D-CMP/30544/2025 CMP/1154/2025	PUSPARANI PRADHAN VS RAKESH SAHOO	AKSHAYA KUMAR SAHOO VS	CS/0000334/2021 // CIVIL JUDGE (SD),DEOGARH(Debagarh)
61	D-CMP/30546/2025 CMP/1155/2025	MANAS KUMAR PARIDA VS KUINTA JENA	PRAJNA SARITA MOHANTY VS	CS/0000035/2022 // CIVIL JUDGE (S.D), PIPILI(Puri)
62	D-CMP/30489/2025 CMP/1156/2025	JAGABANDHU BAN VS TARANI BAN	BUDHIRAM DAS VS	CS/0000013/2023 // A.D.J.,JALESWAR(Baleshwar)
63	D-CMP/30370/2025 CMP/1157/2025	SASMITA MEHER VS MOHINIPRASAD MEHER	GOKULANANDA SAHU VS	Fao/0000141/2025 // CIVIL JUDGE (SD),PADAMPUR(Bargarh)
64	D-CMP/30407/2025 CMP/1158/2025	GEETA DEVI AGRAWAL VS SANTOSH AGRAWAL	AJIT KUMAR PANDA VS	CS/0000112/2021 // CIVIL JUDGE (SD),TITILAGARH(Balangi
65	D-CMP/30583/2025 CMP/1159/2025	MD.FAIZULLAH KHAN VS ABDUS SAMEE	DAYANIDHI MISHRA VS	CS/0000066/2023 // A.D.J.,ASKA(Ganjam)
66	D-CMP/29763/2025 CMP/1160/2025	DILIP KUMAR NANDA VS DIVISIONAL FOREST OFFICER, DHENKANAL	KALPATARU MISHRA VS	RFA/0000022/2019 // CIVIL JUDGE (SD),DHENKANAL(Dhenka
67	D-CMP/30597/2025 CMP/1161/2025	MANIMALA RATH VS NALINI PRABHA UDGATA	AKASH KUMAR PATTAJOSHI VS	CS/0000345/2023 // DISTRICT & SESSIONS JUDGE, BHAWA
68	D-CMP/30420/2025 CMP/1162/2025	RAJESH MOHANTY CONSTRUCTION PVT. LTD.,KHORDHA VS	SUNKURU SUDHAKAR RAO(SR. ADV.) VS	Fao/0000001/2025 // 5TH ADDL.SESSIONS JUDGE, BBSR(Kh

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69	D-CMP/30584/2025 CMP/1163/2025	GAJAPATI KHETRA MOHAN PATSANI SUDARSAN BARIK VS PRAFULLA KUMAR BARIK	AMITAV TRIPATHY VS	Fao/0000139/2024 // CIVIL JUDGE (SD) CUM ASJ AT ODAGA CS/0000346/2023
70	D-CMP/30684/2025 CMP/1164/2025	ASHOK KUMAR HATI VS TAMISHRA BARIK	BHAWANI SANKAR PANIGRAHI VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) Mat/0000026/2024
71	D-CMP/27490/2025 CMP/1165/2025	GURUDUTTA SAHOO VS MADHUSUDAN SAHOO	PRAFULLA CHANDRA ACHARYA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CS/0001052/2022
72	D-CMP/30714/2025 CMP/1166/2025	PURNA KARJEE VS JAGANNATH NAYAK	BASUDEV MISHRA VS	// CIVIL JUDGE(J.D.),MOHANA(Gajapati) CS/0000006/2019
73	D-CMP/27441/2025 CMP/1167/2025	GOURAV NAIK@GOURAV NAYAK VS RAMA MAJHI	RABINDRA KUMAR SAHOO VS	// DISTRICT & SESSIONS JUDGE,BOLANG CMA/0000026/2022
74	D-CMP/30095/2025 CMP/1168/2025	BISWAJIT NAYAK VS PRAFULLA MAHANTA	PATITAPABAN PANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh EC/0000048/2018
75	D-CMP/30906/2025 CMP/1169/2025	MINA DASH VS GOBINDA CHANDRA DASH	AMITABH PRADHAN VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) TS/0000057/2013
76	D-CONTC/30632/2025 CONTC/3610/2025	PRAFULLA KUMAR PATRA VS KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT.,ODISHA	ADV. VS	// () //
77	D-CONTC/30638/2025 CONTC/3611/2025	RAJARAM MISHRA VS ARAVINDA AGARWAL,COMMNR.-CUM-SECY.,HIGHER EDUCATION DEPT., ODISHA	ADV. VS	// () //
78	D-CONTC/30648/2025 CONTC/3612/2025	RANJAN KUMAR DASH VS AMITENDRA NATH SINHA,IPS	ADV. VS	// () //
79	D-CONTC/30508/2025 CONTC/3613/2025	PEREPU SATYANARAYANA VS AMITENDRA NATH SINHA,IPS	ADV. VS	// () //

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80	D-CONTC/30510/2025 CONTC/3614/2025	RAMESH CHANDRA SENAPATY VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //
81	D-CONTC/30513/2025 CONTC/3615/2025	SANTOSH KUMAR DASH VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //
82	D-CONTC/29396/2025 CONTC/3616/2025	DR.SUJATA DASH VS MANAS RANJAN BARIK,SECY.,LAW DEPT.,ODISHA	ADV. VS	// 0 //
83	D-CONTC/30744/2025 CONTC/3617/2025	SAROJ KUMAR BEHERA VS MANOJ SATYAWAN MAHAJAN,IAS	ADV. VS	// 0 //
84	D-CONTC/30754/2025 CONTC/3618/2025	MANJULATA PRUSTY VS MAHENDRA NATH SAMAL, CEO,MAYURBHANJ CENTRAL CO-OPERATIVE BANK LTD.,BARIPARA	ADV VS	// 0 //
85	D-CONTC/30773/2025 CONTC/3619/2025	ABHIMANYU NAYAK VS LALIT KUMAR NAIK,EXECUTIVE OFFICER,KEONJHARGARH MUNICIPALITY	ADV. VS	// 0 //
86	D-CONTC/30777/2025 CONTC/3620/2025	SANJAY KUMAR SETHI VS SUSANTA KUMAR BARIK,OAS	ADV. VS	// 0 //
87	D-CONTC/30769/2025 CONTC/3621/2025	BHAGAT SETH VS DEORANJAN KUMAR SINGH, IAS	ADV VS	// 0 //
88	D-CONTC/30795/2025 CONTC/3622/2025	RAMESH CHANDRA MAHAPATRA VS PRASANNA KUMAR SAMANTARAY, TAHASILDAR, KANTAPADA,CUTTACK	ADV VS	// 0 //
89	D-CONTC/30829/2025 CONTC/3623/2025	NILAKANTHA MOHANTA VS HEMAKANTA SOY, IAS	ADV VS	// 0 //
90	D-CONTC/30858/2025 CONTC/3624/2025	RASMITA BARIK VS ANANYA DAS,IAS	ADV. VS	// 0 //
91	D-CONTC/30860/2025	BIPRA RANJAN BEURA	ADV.	//

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	CONTC/3625/2025	VS MANAS RANJAN BARIK,PRINCIPAL SECRETARY,LAW DEPARTMENT,ODISHA	VS	0 //
92	D-CONTC/19667/2025 CONTC/3626/2025	NITYANANDA BEHERA VS SHALINI PANDIT,IAS	KUNAL KUMAR SWAIN VS	// 0 //
93	D-CONTC/30785/2025 CONTC/3627/2025	SRIKANTA MISHRA VS SANTOSH KUMAR BEHERA,ORS	ADV. VS	// 0 //
94	D-CONTC/30793/2025 CONTC/3628/2025	CHANDRA SEKHAR MISHRA VS SALINI PANDIT,IAS	ADV. VS	// 0 //
95	D-CONTC/19044/2025 CONTC/3629/2025	SAILESH CHANDRA NAIK VS PRATAP CHANDRA NAYAK	JITENDRA KUMAR DIGAL VS	// 0 //
96	D-CONTC/26682/2025 CONTC/3630/2025	SATYABHAMA BARIK VS RADHA RANJAN DAS,TAHASILDAR,BALIPAL,BALASORE	MAHENDRA PRASAD MOHANTY VS	// 0 //
97	D-CONTC/27533/2025 CONTC/3631/2025	RAMESH CHANDRA PATRA VS BIBHUTI BHUSAN DASH, M.D, ODISHA CONSTRUCTION CO.LTD.	ADV VS	// 0 //
98	D-CONTC/27803/2025 CONTC/3632/2025	CHANDRAHAS PRADHAN VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
99	D-CONTC/30126/2025 CONTC/3633/2025	M/S. D.D BUILDERS LTD. VS BIBHUTI BHUSAN DASH, MANAGING DIRECTOR, ODISHA CONSTRUCTION CO.LTD.	SIDHANT DWIBEDI VS	// 0 //
100	D-CONTC/30659/2025 CONTC/3634/2025	PRASANTA KUMAR JENA VS ANANYA DAS,IAS	ADV. VS	// 0 //
101	D-CONTC/30670/2025 CONTC/3635/2025	PARIKSHITA BARIK VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
102	D-CONTC/30680/2025 CONTC/3636/2025	BISWARANJAN NAYAK VS	GAGAN BIHARI SINGH VS	// 0

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103	D-CONTC/30863/2025 CONTC/3637/2025	SASWATA RANJAN DASH,OAS PRAFULA KUMAR BEHERA @PRAFULLA KUMAR BEHERA VS ARAVINDA AGRAWAL,SECY.,HIGHER EDUCATION DEPT., ODISHA	ADV. VS	// // ()
104	D-CONTC/30945/2025 CONTC/3638/2025	INDIRA MOHANTY VS BRUNDABAN SATAPATHY,DIRECTOR,ELEMENTARY EDUCATION,ODISHA	ADV. VS	// // ()
105	D-CONTC/28611/2025 CONTC/3639/2025	RASHMITA DAS VS SATYABRATA SAHU,IAS	ADV. VS	// // ()
106	D-CONTC/30623/2025 CONTC/3640/2025	PANKAJ KUMAR MOHALIK VS DR.JAGABANDHU SHAOO,DIST. EDUCATION OFFICER,BHADRAK	ADV. VS	// // ()
107	D-CONTR/23127/2025 CONTR/16/2025	KRUPASINDHU GAHAN VS DIGBIJAY BISWAL,OFFICER I/C OF TALCHER P.S CUM I.O OF TALCHER P.S	TIRTH KUMAR SAHU VS	//0 // ()
108	D-CRLA/21227/2025 CRLA/900/2025	GAMELI CHINNA RAO@SANTU@ KHILLA @ BANDHU SANTOSH @ KILLO MOHAN VS UNION OF INDIA	PROF. NITYANANDA MOHAPATRA VS	CHITRAKONDA /7 /2012 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000024/2012
109	D-CRLA/21944/2025 CRLA/901/2025	MUKESH KUMAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /292 /2023 A.D.J.,MALKANGIRI(Malkangiri) TR/0000143/2024
110	D-CRLA/22356/2025 CRLA/902/2025	RABI PRADHAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	CHARMAL /45 /2015 A.D.J.,SAMBALPUR(Sambalpur) ST/0000128/2015
111	D-CRLA/22580/2025 CRLA/903/2025	ABANI KANTA NAAIK VS STATE OF ODISHA(VIG.)	BIJAY BANERJEE VS	SAMBALPUR VIGILANCE /15 /1995 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) TR/0000004/1998
112	D-CRLA/23074/2025 CRLA/904/2025	UMESH BEHERA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	SPL.TASK FORCE /19 /2022 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000426/2022
113	D-CRLA/23226/2025 CRLA/905/2025	JAYADEV@JAIDEV BAG VS STATE OF ODISHA	ASWINI KUMAR DASH VS	GOVINDPUR /121 /2016 A.D.J.,SAMBALPUR(Sambalpur) ST/0000229/2016

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114	D-CRLA/23304/2025 CRLA/906/2025	TANKADHAR@KURKURU MEHER VS STATE OF ODISHA	DILIP KUMAR MISRA VS	BHAWANIPATNA SADAR /304 /2021 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000180/2021
115	D-CRLA/22964/2025 CRLA/907/2025	PANKAJ CHOUDHURY VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KUNDRA /54 /2022 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) CT/0000095/2022
116	D-CRLMA/22619/2025 CRLMA/112/2025	ARUP BISWAS VS STATE OF ODISHA	DEBASHIS MITRA VS	//0 DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000057/2025
117	D-CRLMC/20905/2025 CRLMC/2942/2025	PRADEEP KUMAR MOHANTY VS LOPAMUDRA MOHANTY@PATRNAIK	SOMANATH NANDA VS	//0 J.M.F.C.(II),BHUBANESWAR(Khordha) CMC/0000504/2020
118	D-CRLMC/21270/2025 CRLMC/2943/2025	JAGANNATH SARANGIA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	UMERKOTE /151 /2023 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000265/2023
119	D-CRLMC/23065/2025 CRLMC/2944/2025	RAJPUROHIT ARJUN SINGH @ R.P.A. SINGH VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /65 /2024 ADDL DISTRICT AND SESSIONS JUDGE TR/0000079/2024
120	D-CRLMC/23090/2025 CRLMC/2945/2025	NITU MANSINGH @ DHARMENDRA MANSINGH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHURDA PS /442 /2021 S.D.J.M.,KHURDA(Khordha) GR/0001336/2021
121	D-CRLMC/23098/2025 CRLMC/2946/2025	BATA JENA VS STATE OF ODISHA	DEBASIS SAHOO VS	GHASIPURA /372 /2024 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000291/2024
122	D-CRLMC/23113/2025 CRLMC/2947/2025	LAXMIDHAR MOHARANA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	NAYAGARH /135 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000572/2022
123	D-CRLMC/23153/2025 CRLMC/2948/2025	AJAY SINGH @ AJAYA SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 2ND A.D.J.,ROURKELA(Sundargarh) 2(A)CC/0000001/2018
124	D-CRLMC/23155/2025 CRLMC/2949/2025	JAGA PRADHAN @ JAGANNATH PRADHANA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /208 /2022 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar) GR/0000049/2022
125	D-CRLMC/23162/2025	SK. RAJA BABU@RAJANI	GAGAN BIHARI SINGH	SALIPUR /219 /2019

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	CRLMC/2950/2025	VS STATE OF ODISHA	VS	J.M.F.C.,SALIPUR(Cuttack) GR/0000609/2019
126	D-CRLMC/23168/2025 CRLMC/2951/2025	PARITOSH MOHANTY VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CHANDRASEKHARPUR /628 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001380/2024
127	D-CRLMC/22851/2025 CRLMC/2952/2025	MILKU PRADHAN@MALKU PRADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	LATHIKATA /24 /2009 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000026/2018
128	D-CRLMC/23180/2025 CRLMC/2953/2025	SUPRAVA PALEI VS STATE OF ODISHA	LALATENDU KANUNGO VS	Bamapada (Industrial Area) /199 /2021 PRESIDING OFFICER, O.P.I.D. COURT,B. CT/0001025/2021
129	D-CRLMC/23184/2025 CRLMC/2954/2025	BIGHINI @ BIGNESAR NAYAK @ BIGNESWAR NAYAK @ BIGNARAJ NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANPUR /2 /2018 ASST. SESSIONS JUDGE, NARASINGHPUR ST/0000053/2024
130	D-CRLMC/23020/2025 CRLMC/2955/2025	PRADYUMNA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000030/2024
131	D-CRLMC/23189/2025 CRLMC/2956/2025	BIGHNA @ BIGNESHA @ BIGHINI @ BIGNESAR NAYAK @ BIGNESWAR NAYAK @ BIGHNARAJ NAYAK @ RAJA VS STATE OF ODISHA	JYOTIRMAYA SAHOO @ RAJA VS	NARASINGHPUR /42 /2017 ASST. SESSIONS JUDGE, NARASINGHPUR ST/0000031/2024
132	D-CRLMC/23193/2025 CRLMC/2957/2025	BIGHNA @ BIGNESHA @ BIGHINI @ BIGNESAR NAYAK @ BIGNESWAR NAYAK @ BIGHNARAJ NAYAK @ RAJA VS STATE OF ODISHA	JYOTIRMAYA SAHOO @ RAJA VS	NARASINGHPUR /97 /2014 ASST. SESSIONS JUDGE, NARASINGHPUR ST/0000059/2023
133	D-CRLMC/23036/2025 CRLMC/2958/2025	ANSUMAN DAS VS ABHISEK TRADING CO	SARATHI JYOTI MOHANTY VS	/ /0 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CRREV/0000019/2024
134	D-CRLMC/23201/2025 CRLMC/2959/2025	SIRAJ KUMAR SINGH VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	/ /0 A.D.J.,TALCHER(Anugul) CRREV/0000013/2025
135	D-CRLMC/23038/2025 CRLMC/2960/2025	BRAHMANANDA PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0006557/2013
136	D-CRLMC/23062/2025 CRLMC/2961/2025	KALAKAR NAIK@KALIA@SAROJ NAIK VS	GYANA RANJAN NAYAK VS	VIKRAMPUR /72 /2007 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul)

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137	D-CRLMC/20926/2025 CRLMC/2962/2025	STATE OF ODISHA RAKESH KUMAR SWAIN @ RAKESH SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	GR/0000925/2007 NIALI /369 /2021 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000004/2022
138	D-CRLMC/22988/2025 CRLMC/2963/2025	KUMUDA BHUJABALA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	ITAMATI /77 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH ST/0000243/2024
139	D-CRLMC/23039/2025 CRLMC/2964/2025	MANISH BANSAL VS STATE OF ODISHA	HARIPAD MOHANTY VS	BHADRAK TOWN /593 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0003288/2024
140	D-CRLMC/23252/2025 CRLMC/2965/2025	JITU SENAPATI VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NUAGAON /88 /2018 C.J.M.,NAYAGARH(Nayagarh) ST/0000055/2023
141	D-CRLMC/23223/2025 CRLMC/2966/2025	SUBODHA KUMAR MOHANTY @ SUBODHA CHANDRA MOHANTY VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	MAHANGA /28 /2023 A.D.J.,SALIPUR(Cuttack) ST/0000028/2024
142	D-CRLMC/23103/2025 CRLMC/2967/2025	BABUNU@MANOJ KUMAR BEHURIA VS STATE OF ODISHA	MD.G.MADANI VS	DHAMNAGAR /99 /2024 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000032/2024
143	D-CRLMC/23135/2025 CRLMC/2968/2025	M/S.RPD INFRATECH PVT. LTD., BBSR VS NILE TRADERS, CUTTACK	PABITRA KUMAR NAYAK VS	/ /0 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000326/2019
144	D-CRLMC/23220/2025 CRLMC/2969/2025	LAXMIPRIYA@ LAKSMIPRIYA SWAIN VS STATE OF ODISHA	BIJAY JENA VS	/ /0 J.M.F.C.,PIPILI(Puri) ICC/0000041/2022
145	D-CRLMC/23221/2025 CRLMC/2970/2025	LAXMIPRIYA@ LAKSMIPRIYA SWAIN VS STATE OF ODISHA	BIJAY JENA VS	/ /0 J.M.F.C.,PIPILI(Puri) ICC/0000042/2022
146	D-CRLMC/23249/2025 CRLMC/2971/2025	KRUTIBAS PRADHAN@PADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BINIKA /44 /2013 J.M.F.C.,BINIKA(Sonepur) GR/0000137/2013
147	D-CRLMC/23317/2025 CRLMC/2972/2025	RANJIT BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	ASTARANGA /135 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000703/2025

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148	D-CRLMP/22933/2025 CRLMP/988/2025	PUSPANJALI SAMAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /576 /2025 () //
149	D-CRLMP/22720/2025 CRLMP/989/2025	SAMIAL DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	TIKABALI /154 /2024 () //
150	D-CRLMP/22735/2025 CRLMP/990/2025	RAMESH BARIK VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
151	D-CRLMP/23147/2025 CRLMP/991/2025	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	BISHNU CHARAN SWAIN VS	/ /0 () //
152	D-CRLMP/23160/2025 CRLMP/992/2025	BHAGYASHREE BHATTA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	/ /0 () //
153	D-CRLMP/22855/2025 CRLMP/993/2025	MALTI KISAN VS TRITHABASI KISAN	PABITRA KUMAR NAYAK VS	/ /0 A.D.J.,KUCHINDA(Sambalpur) CRREV/0000004/2024
154	D-CRLMP/23060/2025 CRLMP/994/2025	PRIYANKA ROUT VS STATE OF ODISHA	MANAS RANJAN DHAL VS	/ /0 () //
155	D-CRLMP/22630/2025 CRLMP/995/2025	BIPIN BIHARI DANDAPAT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
156	D-CRLMP/22759/2025 CRLMP/996/2025	BINAYAK SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
157	D-CRLMP/23089/2025 CRLMP/997/2025	DANDAPANI BEHERA VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	/ /0 () //
158	D-CRLMP/22635/2025 CRLMP/998/2025	LOKANATH MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
159	D-CRLMP/22761/2025	KAILASH CHANDRA MANDOI	BYOMAKESH TRIPATHY	/ /0

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	CRLMP/999/2025	VS STATE OF ODISHA	VS	() //
160	D-CRLREV/23046/2025 CRLREV/465/2025	HARISH CHANDRA DAS VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHANUPALI /23 /2025 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) ST/0000109/2025
161	D-CRLREV/23099/2025 CRLREV/466/2025	KHILESWARI DANDSENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	DHARMABANDHA PS /15 /2023 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000086/2023
162	D-CRLREV/23026/2025 CRLREV/467/2025	BUDHADEV PODH VS THAKUR SAHU	SIDHANT KUMAR JENA VS	KESINGA /264 /2024 J.M.F.C., KESINGA(Kalahandi) ICC/0000002/2025
163	D-CRLREV/23075/2025 CRLREV/468/2025	JAHUL KHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	NABARANGAPUR TOWN /60 /2024 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000009/2024
164	D-FAO/30607/2025 FAO/361/2025	SK.KHALIL AHMED VS TAHETUL MASJID BIJE BADAHAT , SAMIL FAKIRABAD	SOUMYA MISHRA VS	// PRESIDING OFFICER,WAQF TRIBUNAL, WT(O)/0000002/2024
165	D-FAO/28966/2025 FAO/362/2025	BIDYU PRADHAN VS UNION OF INDIA	PRABIR KUMAR PRADHAN VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000180/2024
166	D-FAO/30779/2025 FAO/363/2025	KATHARINA SWALASINGH VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000189/2024
167	D-FAO/30782/2025 FAO/364/2025	BHAGABANA ROUT VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000155/2024
168	D-FAO/30781/2025 FAO/365/2025	SHYAM KUMAR NAG VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000007/2025
169	D-ITA/21501/2025 ITA/19/2025	SHREE BALAJI ENGICONS LTD., JHARSUGUDA VS DEPUTY COMMISSIONER OF INCOME TAX, SAMBALPUR	SASWAT KUMAR ACHARYA VS	// INCOME TAX APPEALATE TRIBUNAL, ITA/0000088/2023
170	D-ITA/21502/2025 ITA/20/2025	SHREE BALAJI ENGICONS LIMITED.,JHARSUGUDA VS	SASWAT KUMAR ACHARYA VS	// INCOME TAX APPEALATE TRIBUNAL, ITA/0000088/2023

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171	D-MACA/30766/2025 MACA/894/2025	DEPUTY COMMISSIONER OF INCOME TAX, SAMBALPUR LALITA DEVI VS JOGESWAR SAHOO	BIRANCHI NARAYAN RATH VS	ITA/0000089/2023 // 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda Mac/0000052/2023
172	D-MACA/27043/2025 MACA/895/2025	MANGAL CHARAN DAS VS DEEPAK KUMAR SAMAL	SUSANT KUMAR MOHANTY VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak) Mac/0000043/2022
173	D-MACA/30872/2025 MACA/896/2025	JALENDRA JENA VS BAPI JENA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000188/2017
174	D-MACA/30825/2025 MACA/897/2025	SASMITA BHOI VS BHABAGRAHI MAHANANDA	JAGABANDHU SAHU VS	// 2ND A.D.J., BALANGIR(Balangir) Mac/0000003/2024
175	D-MATA/30755/2025 MATA/287/2025	DHANANJAY BHOI VS DIPARANI BHOI	AKSHAYA KUMAR SUBUDHI VS	// JUDGE, FAMILY COURT, JHARSGUDA(Jharsuguda) CP/0000004/2023
176	D-RPFAM/30299/2025 RPFAM/208/2025	SAPAN KHUNTIA VS SUBHASHREE BISWAL @ KHUNTIA	GYANA RANJAN DHAL VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000237/2022
177	D-RSA/28326/2025 RSA/388/2025	SUPRAVA DORA VS SULOCHANA HAZARI	GAJENDRANATH ROUT VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000013/2023
178	D-RSA/26766/2025 RSA/389/2025	SARBESWAR SETHI VS MANGALA THAKURANI BIJE MATHASAHU, BHADRAK	ARUN KUMAR MISHRA 2 VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000067/2016
179	D-RVWPET/30666/2025 RVWPET/184/2025	RAMESHLAL SAHU VS JOGENDAR KAUR GANDHI	TUSAR KUMAR MISHRA VS	// () //
180	D-SAO/28889/2025 SAO/12/2025	NALINI DAS VS AMARENDRA DAS	MAHESWAR MOHANTY VS	// DISTRICT AND SESSIONS JUDGE,MALANGIR RFA/0000004/2024
181	D-TRP(C)/30750/2025 TRP(C)/249/2025	REKHARANI MAJHI @ BEHERA VS NITYANANDA BEHERA	SUSHANTA HARICHANDAN VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000087/2025

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182	D-WA/28845/2025 WA/1332/2025	STATE OF ODISHA VS RAMESH CHANDRA NAYAK	JATESWAR NAYAK, A.G.A VS	// 0 //
183	D-WA/28508/2025 WA/1333/2025	BHUBANESWAR DEVELOPMENT AUTHORITY,BBSR VS BICHITRANANDA DAS	GYANA RANJAN MAHAPATRA VS	// 0 //
184	D-WA/30576/2025 WA/1334/2025	REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,ODISHA VS JYOTIRMAYEE MOHAPATRA	SASWAT DAS VS	// 0 //
185	D-WA/30595/2025 WA/1335/2025	STATE OF ODISHA VS DEBENDRA KUMAR SAHU	SAROJ KUMAR JEE,A.G.A VS	// 0 //
186	D-WA/30852/2025 WA/1336/2025	SITA JAGADALA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
187	D-WA/30692/2025 WA/1337/2025	STATE OF ODISHA STATE OF ODISHA VS ASHOK DEBTA	SASWAT DAS,A.G.A VS	// 0 //
188	D-WP(C)/30734/2025 WP(C)/21486/2025	DIPTI RANJAN SAHOO VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
189	D-WP(C)/30713/2025 WP(C)/21487/2025	DULAL RAY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
190	D-WP(C)/30668/2025 WP(C)/21488/2025	M/S. MAA SARALA STEEL, JAGATSINGHPUR VS STATE TAX OFFICER, CT AND GST ENFORCEMENT RANGE, CUTTACK	KAJAL SAHOO VS	// 0 //
191	D-WP(C)/30664/2025 WP(C)/21489/2025	SISIR KUMAR PARIDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
192	D-WP(C)/30663/2025 WP(C)/21490/2025	JATINDRA KUMAR NAIK VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
193	D-WP(C)/29220/2025	FUTURE CONSUMER LTD., MAHARASHTRA	ANURAG PATI	//

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	WP(C)/21491/2025	VS	VS	0
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE III, BBSR		//
194	D-WP(C)/30610/2025	CHANDRASEKHAR ROUT	AKHAND	//
	WP(C)/21492/2025	VS	VS	0
		ODISHA INFORMATION COMMISSION, BBSR		//
195	D-WP(C)/29941/2025	BRANCH MANAGER, THE NEW INDIA ASSURANCE COMPANY LIMITED, KHURDA BRANCH	BRANJITA KUMAR MAHALI	//
	WP(C)/21493/2025	VS	VS	0
		SUNIL KUMAR AGRAWAL		//
196	D-WP(C)/29031/2025	MATHURI SAHOO	BANSHIDHAR SATAPATHY	//
	WP(C)/21494/2025	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/30606/2025	JANARDAN SAHOO	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/21495/2025	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/30572/2025	SAMBHU PRASAD PATRA	SASWATI MOHAPATRA	//
	WP(C)/21496/2025	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/29674/2025	NARAYAN BEHERA	SAPAN KUMAR PAL	//
	WP(C)/21497/2025	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/30608/2025	PUSPANJALI BHOI	SUSANTA KUMAR SAHU	//
	WP(C)/21498/2025	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/30292/2025	AKSHAYA KUMAR DAS	RAGHUNATH DASMOHAPATRA	//
	WP(C)/21499/2025	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/30441/2025	KAILASH CHANDRA SAHOO	SIDHESWAR MALLIK	//
	WP(C)/21500/2025	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/30496/2025	NILAKANTHA DAS	DR. BINODA KUMAR MISHRA	//
	WP(C)/21501/2025	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/30385/2025	PURNIMA BAG	DINESH PANDA	//
	WP(C)/21502/2025	VS	VS	0

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205	D-WP(C)/29819/2025 WP(C)/21503/2025	STATE OF ODISHA PRATAP BHOI VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// // 0 //
206	D-WP(C)/30660/2025 WP(C)/21504/2025	M/S. SARALA ENGINEERING AND CO.,JAGATSINGHPUR VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK	KAJAL SAHOO VS	// 0 //
207	D-WP(C)/29863/2025 WP(C)/21505/2025	M/S. PRAMOD JAISWAL, SUNDARGARH VS COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, ROURKELA	CHITTA RANAJAN DAS VS	// 0 //
208	D-WP(C)/30517/2025 WP(C)/21506/2025	MAMATA SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
209	D-WP(C)/30661/2025 WP(C)/21507/2025	M/S KUBERMOHAN DAS VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK	KAJAL SAHOO VS	// 0 //
210	D-WP(C)/29938/2025 WP(C)/21508/2025	BRANCH MANAGER, THE NEW INDIA ASSURANCE COMPANY LIMITED, KHURDA BRANCH VS SUNIL KUMAR AGRAWAL	BRANKANTA KUMAR MAHALI VS	// 0 //
211	D-WP(C)/30719/2025 WP(C)/21509/2025	RAMAKANTA SAMANTARAY VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
212	D-WP(C)/29976/2025 WP(C)/21510/2025	SRIKANTA BAG VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //
213	D-WP(C)/30723/2025 WP(C)/21511/2025	I.C.I.C.I. LOMBARD, BBSR VS SEPHUL DHARUA	ADAM ALI KHAN VS	// 0 //
214	D-WP(C)/16984/2025 WP(C)/21512/2025	B.GOPINATH REDDY VS THE GARISSON ENGINEER,MILITARY ENGINEER SERVICES	GUNAKAR MISHRA VS	// 0 //
215	D-WP(C)/30523/2025 WP(C)/21513/2025	KALPATARU MOHARANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //

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216	D-WP(C)/30736/2025 WP(C)/21514/2025	SANJIB KUMAR DAS VS TATA POWER SOUTHERN ODISHA DISTRIBUTION LIMITED, GANJAM	SUBHADUTTA ROUTRAY VS	// 0 //
217	D-WP(C)/30383/2025 WP(C)/21515/2025	GADADHAR SAHU VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
218	D-WP(C)/30737/2025 WP(C)/21516/2025	SUBHADRA JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
219	D-WP(C)/28346/2025 WP(C)/21517/2025	JUGAL KISHORE MOHANTY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
220	D-WP(C)/30525/2025 WP(C)/21518/2025	SASMITA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
221	D-WP(C)/30590/2025 WP(C)/21519/2025	DIVINE CONSTRUCTION, BBSR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
222	D-WP(C)/30551/2025 WP(C)/21520/2025	SRI SRI THAKUR ANUKUL CHANDRA SATSANG ASHRAM, BALASORE VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
223	D-WP(C)/30596/2025 WP(C)/21521/2025	RAJ KUMAR TIBAREWAL VS STATE BANK OF INDIA, CUTTACK	AMIT KUMAR DAS VS	// 0 //
224	D-WP(C)/30622/2025 WP(C)/21522/2025	GOLDEN LAND DEVELOPMENT (INDIA) LTD., CHANDIGARH VS DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR	SOUMYA JYOTI BISWAL VS	// 0 //
225	D-WP(C)/30297/2025 WP(C)/21523/2025	AKRUR KUMAR RAUTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
226	D-WP(C)/30519/2025 WP(C)/21524/2025	URMILA BHUYAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
227	D-WP(C)/30315/2025	MADHUMITA BEHERA	NIRANJAN LENKA	//

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	WP(C)/21525/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/30738/2025 WP(C)/21526/2025	M/S C AND G CORPORATION, ROURKELA VS THE ADDL. COMMISSIONER OF GST AND CENTRAL EXCISE CUSTOMS, ROURKELA	DILLIP KUMAR PATTANAYAK VS	// 0 //
229	D-WP(C)/30369/2025 WP(C)/21527/2025	SANTOSH KUMAR TRIPATHY VS UNION OF INDIA	DEBASHISHA HOTA VS	// 0 //
230	D-WP(C)/30639/2025 WP(C)/21528/2025	KAMALAKANTA MOHAPATRA VS VICE CHANCELLOR, RASTRIYA SANSKRIT SANSTHAN, NEW DELHI	BIMBISAR DASH VS	// 0 //
231	D-WP(C)/30545/2025 WP(C)/21529/2025	TIKESWAR MAHANTA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
232	D-WP(C)/30547/2025 WP(C)/21530/2025	SHIBASIS TRIPATHY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
233	D-WP(C)/30403/2025 WP(C)/21531/2025	AJAYA KUMAR JENA, HAVILDAR (ARMED) VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
234	D-WP(C)/30157/2025 WP(C)/21532/2025	PRABHAKAR SAHOO VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
235	D-WP(C)/30593/2025 WP(C)/21533/2025	GANAPATI ENGINEERING CO.,KALAHANDI VS SUMANTA KUMAR PANIGRAHI	GOKULANANDA SAHU VS	// 0 //
236	D-WP(C)/30665/2025 WP(C)/21534/2025	RAMAKANTA BARIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
237	D-WP(C)/30445/2025 WP(C)/21535/2025	DR. DURGA CHARAN BISWAL VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
238	D-WP(C)/30566/2025 WP(C)/21536/2025	JASMIN DALAI VS	MANORANJAN PADHY VS	// 0

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239	D-WP(C)/28407/2025 WP(C)/21537/2025	STATE OF ODISHA MANORANJAN MOHANTY VS	ABHILASH MISHRA VS	// // 0
240	D-WP(C)/30672/2025 WP(C)/21538/2025	STATE OF ODISHA BHABANI SHANKAR JENA VS	RAMANATH ACHARYA VS	// // 0
241	D-WP(C)/30226/2025 WP(C)/21539/2025	STATE OF ODISHA DURGA CHARAN SWAIN VS	RAMESH CHANDRA OJHA VS	// // 0
242	D-WP(C)/30454/2025 WP(C)/21540/2025	STATE OF ODISHA PURNA CHANDRA NAYAK VS	AKHAND VS	// // 0
243	D-WP(C)/30543/2025 WP(C)/21541/2025	ODISHA INFORMATION COMMISSIONER, BBSR GOBINDA CHANDRA BEHERA VS	BIJAY KUMAR BEHERA VS	// // 0
244	D-WP(C)/29722/2025 WP(C)/21542/2025	STATE OF ODISHA SAROJ RANJAN ACHARYA VS	GAJENDRANATH ROUT VS	// // 0
245	D-WP(C)/30685/2025 WP(C)/21543/2025	STATE OF ODISHA DILLIP KUMAR SAMANTARAY VS	SANTOSH KUMAR SAMANTARAY VS	// // 0
246	D-WP(C)/30591/2025 WP(C)/21544/2025	STATE OF ODISHA GANAPATI ENGINEERING CO., KALAHANDI VS	GOKULANANDA SAHU VS	// // 0
247	D-WP(C)/30592/2025 WP(C)/21545/2025	NILANCHAL SAHU GANAPATI ENGINEERING CO., KALAHANDI VS	GOKULANANDA SAHU VS	// // 0
248	D-WP(C)/30758/2025 WP(C)/21546/2025	SUSHIL KUMAR PANIGRAHI M/S BLOTTO VENTURES, JAJPUR VS	ARUN KUMAR PATRA VS	// // 0
249	D-WP(C)/30688/2025 WP(C)/21547/2025	STATE OF ODISHA GOPAL CHANDRA MOHAPATRA VS	SHILPI SIDDHANT MOHAPATRA VS	// // 0
		THE STATE OF ODISHA		//

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250	D-WP(C)/30600/2025 WP(C)/21548/2025	ABHIMANYU MALLICK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
251	D-WP(C)/30624/2025 WP(C)/21549/2025	SANJAN SETH VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
252	D-WP(C)/30815/2025 WP(C)/21550/2025	REETANJALI MISHRA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
253	D-WP(C)/30732/2025 WP(C)/21551/2025	PADMINI KUMARI PANIGRAHY VS SMRUTI RANJAN NAYAK	 VS	// 0 //
254	D-WP(C)/30689/2025 WP(C)/21552/2025	SABYASACHI SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
255	D-WP(C)/30701/2025 WP(C)/21553/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
256	D-WP(C)/29723/2025 WP(C)/21554/2025	SAROJ RANJAN ACHARYA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
257	D-WP(C)/30207/2025 WP(C)/21555/2025	SAGARIKA BISOYI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
258	D-WP(C)/30791/2025 WP(C)/21556/2025	MANOJ KUMAR ROUT VS TAHASILDAR, PATTAMUNDAI, KENDRAPARA	SIDHARTHA MISHRA VS	// 0 //
259	D-WP(C)/30531/2025 WP(C)/21557/2025	RAJANIKANTA PATEL VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// 0 //
260	D-WP(C)/30428/2025 WP(C)/21558/2025	GANESH BEHERA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
261	D-WP(C)/30682/2025	DR. RABI NARAYANA MISHRA	SIDHARTH SANKAR MOHAPATRA	//

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	WP(C)/21559/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/30177/2025 WP(C)/21560/2025	AMIT KUMAR TIWARI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
263	D-WP(C)/30311/2025 WP(C)/21561/2025	DIBYASHREE ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
264	D-WP(C)/30205/2025 WP(C)/21562/2025	ANITA ANSUMALI SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
265	D-WP(C)/30743/2025 WP(C)/21563/2025	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
266	D-WP(C)/30063/2025 WP(C)/21564/2025	BISHNU CHARAN MALIK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
267	D-WP(C)/30338/2025 WP(C)/21565/2025	LAXMIDHAR NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
268	D-WP(C)/29611/2025 WP(C)/21566/2025	UNION OF INDIA VS SANGITA DALAI	AMIT KUMAR SAA, C.G.C VS	// 0 //
269	D-WP(C)/30739/2025 WP(C)/21567/2025	UPENDRANATH DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
270	D-WP(C)/26400/2025 WP(C)/21568/2025	RAVI SHANKAR PANDA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
271	D-WP(C)/26736/2025 WP(C)/21569/2025	RAMA KRUSHNA PATRA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
272	D-WP(C)/29056/2025 WP(C)/21570/2025	N.CHANDRASEKHAR REDDY VS	SMITA RANJAN PATNAIK VS	// 0

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273	D-WP(C)/30898/2025 WP(C)/21571/2025	STATE OF ODISHA PRANGYA PRAMITA SAMAL VS	DIPTI RANJAN MOHAPATRA VS	// // 0
274	D-WP(C)/29866/2025 WP(C)/21572/2025	STATE OF ODISHA TOPI CHANDRA BHOI VS	PRAVASH CHANDRA MAHAPATRA VS	// // 0
275	D-WP(C)/30446/2025 WP(C)/21573/2025	STATE OF ODISHA GOUTTAM PRADHAN VS	DEEPAK RANJAN PARIDA VS	// // 0
276	D-WP(C)/30533/2025 WP(C)/21574/2025	STATE OF ODISHA SWARUP CHAKRAVARTY VS	SUBRAT MISRA VS	// // 0
277	D-WP(C)/30358/2025 WP(C)/21575/2025	AUTHORISED OFFICER, ICICI BANK, BBSR PRASANT KUMAR SAMAL VS	ANJAN KUMAR BISWAL VS	// // 0
278	D-WP(C)/30488/2025 WP(C)/21576/2025	BRANCH MANAGER AXIS BANK, BBSR BIJAYA KUMAR DHADA @BIJAYA DHADA VS	AMBIKA PRASAD RAY VS	// // 0
279	D-WP(C)/30797/2025 WP(C)/21577/2025	STATE OF ODISHA BRAHMANANDA LENKA VS	ASWINI KUMAR DASH VS	// // 0
280	D-WP(C)/30799/2025 WP(C)/21578/2025	STATE OF ODISHA PRADIP KUMAR MISHRA @ PRADEEP KUMAR MISHRA VS	ASHOK KUMAR MISRA VS	// // 0
281	D-WP(C)/30847/2025 WP(C)/21579/2025	STATE OF ODISHA SADANANDA BABOO VS	PRATIK DASH VS	// // 0
282	D-WP(C)/27805/2025 WP(C)/21580/2025	STATE OF ODISHA DUSHMANTA PRADHAN VS	PRAVAT KUMAR NAYAK VS	// // 0
283	D-WP(C)/30363/2025 WP(C)/21581/2025	THE BRANCH MANAGER ODISHA GRAMEEN BANK, TUBEY BRANCH, ANGUL PHULATULI GIDILI @ BAGARTI VS	ASUTOSH SAHOO VS	// // 0
		THE GENERAL MANAGER, MAHANADI COALFIELD LIMITED, SUNDARGARH		//

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284	D-WP(C)/29229/2025 WP(C)/21582/2025	MALATI RAUTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
285	D-WP(C)/30803/2025 WP(C)/21583/2025	PRAMOD KUMAR RAY VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //
286	D-WP(C)/30816/2025 WP(C)/21584/2025	KHITISH KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
287	D-WP(C)/30819/2025 WP(C)/21585/2025	LAXMAN KUMAR PATI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
288	D-WP(C)/30649/2025 WP(C)/21586/2025	PRABIR KUMAR DAS VS STATE OF ODISHA	 VS	// 0 //
289	D-WP(C)/28499/2025 WP(C)/21587/2025	PRASANTA SWAIN VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
290	D-WP(C)/30823/2025 WP(C)/21588/2025	NARENDRA NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
291	D-WP(C)/30379/2025 WP(C)/21589/2025	SISHIR KUMAR PUHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
292	D-WP(C)/30870/2025 WP(C)/21590/2025	M/S MALATI CONSTRUCTION, CUTTACK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
293	D-WP(C)/30540/2025 WP(C)/21591/2025	NATABAR MAHARANA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
294	D-WP(C)/30362/2025 WP(C)/21592/2025	ODISHA STATE POULTRY PRODUCTS COOPERATIVE MARKETING FEDERATION LTD VS SANJAY MISHRA	HARBHANANDA MOHAPATRA VS	// 0 //
295	D-WP(C)/30118/2025	SABITA LIMA	HARMOHAN DHAL	//

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	WP(C)/21593/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/30541/2025 WP(C)/21594/2025	PRAFULA NAIK VS STATE OF ODISHA	DIPTI MOHAPATRA VS	// 0 //
297	D-WP(C)/30542/2025 WP(C)/21595/2025	SADANANDA LAKRA@KALIA LAKRA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
298	D-WP(C)/30554/2025 WP(C)/21596/2025	MRUNMAYA ROURAY VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //
299	D-WP(C)/28424/2025 WP(C)/21597/2025	SARAT CHANDRA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
300	D-WP(C)/30849/2025 WP(C)/21598/2025	DIPTIMAYEE NAIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
301	D-WP(C)/30871/2025 WP(C)/21599/2025	AMIT KUMAR DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
302	D-WP(C)/25307/2025 WP(C)/21600/2025	RAJENDRA DANDAPAT VS THE COMMISSIONER OF INCOME TAX, BBSR	UPASANA BAL VS	// 0 //
303	D-WP(C)/30841/2025 WP(C)/21601/2025	SUNANDA SATAPATHY VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
304	D-WP(C)/29789/2025 WP(C)/21602/2025	RABI NARAYAN SAMAL VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	// 0 //
305	D-WP(C)/30066/2025 WP(C)/21603/2025	SUKANTA CH. SWAIN VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
306	D-WP(C)/30069/2025 WP(C)/21604/2025	BANSHIDHAR DASH VS	SANTOSH KUMAR SWAIN VS	// 0

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307	D-WP(C)/17573/2025 WP(C)/21605/2025	STATE OF ODISHA SURENDRA KUMAR BIHARI VS	SAROJA KANTA SAMAL VS	// // ()
308	D-WP(C)/30972/2025 WP(C)/21606/2025	STATE OF ODISHA PRASANA KUMAR TARAI VS	PARSURAM DAS VS	// // ()
309	D-WP(C)/30089/2025 WP(C)/21607/2025	STATE OF ODISHA M/S SANKET COMMUNICATION PVT. LTD., KHURDA VS	SUBRAT SATPATHY VS	// // ()
310	D-WP(C)/30096/2025 WP(C)/21608/2025	JOINT COMMISSIONER, STATE TAX (APPEAL), CT AND GST, TERRITORIAL RANGE, BBSR RAJENDRA PRASAD MOHINI VS	DR. JITENDRA KUMAR LENKA VS	// // ()
311	D-WP(C)/28030/2025 WP(C)/21609/2025	ODISHA GRAMEEN BANK SULOCHANA DAS VS	SANDIPANI NAYAK VS	// // ()
312	D-WP(C)/30164/2025 WP(C)/21610/2025	STATE OF ODISHA SURENDRA KUMAR SAHOO VS	SRINIBASH SATAPATHY VS	// // ()
313	D-WP(C)/27700/2025 WP(C)/21611/2025	THE REGIONAL OFFICER, NATIONAL HIGHWAY AUTHORITY OF INDIA (NHAI), BBSR AKRURA NAYAK VS	PRADEEP KUMAR MOHANTY VS	// // ()
314	D-WP(C)/30895/2025 WP(C)/21612/2025	STATE OF ODISHA PRABASH KUMAR MISHRA VS	SHAKTI DATTA TRIPATHY VS	// // ()
315	D-WPCRL/22997/2025 WPCRL/110/2025	ASST. REGISTRAR OF COOPERATIVE SOCIETIES CHHATRAPUR, GANJAM BIBEK RANJAN PRADHAN VS	JANMEJAYA KATIKIA VS	// // CHOUWAR /340 /2025 ()
316	D-WPCRL/22783/2025 WPCRL/111/2025	STATE OF ODISHA SK. ABDUL KUDDUS VS	SURYAKANTA DWIBEDI VS	// // // JALESWAR /334 /2025 ()
317	D-ABLAPL/19549/2025 ABLAPL/9095/2025	STATE OF ODISHA TARANUM PARWEEN VS	SWARAJ PATEL VS	// // // RAJGANGPUR /303 /2025 ()
		STATE OF ODISHA		//

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318	D-ABLAPL/23016/2025 ABLAPL/9096/2025	SMRUTI REKHA GIRI VS STATE OF ODISHA (EOW)	BISMAY RAY VS	EOW,BHUBANESWAR /9 /2024 () //
319	D-ABLAPL/22847/2025 ABLAPL/9097/2025	PRAMOD JENA VS STATE OF ODISHA	PRAHALLAD MAHALI VS	MARSHAGHAI /97 /2025 () //
320	D-ABLAPL/23137/2025 ABLAPL/9098/2025	RAJESH MUNDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /299 /2025 () //
321	D-ABLAPL/23281/2025 ABLAPL/9099/2025	PRAMOD KUMAR MAHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /380 /2025 () //
322	D-ABLAPL/22849/2025 ABLAPL/9100/2025	RAGHU @ RAGHUNATH BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /261 /2025 () //
323	D-ABLAPL/23151/2025 ABLAPL/9101/2025	SANGRAM MAHARANA @ CHINTU VS STATE OF ODISHA	SWETALANA DAS VS	BRAHMAGIRI /258 /2025 () //
324	D-ABLAPL/23154/2025 ABLAPL/9102/2025	RAKESH NAYAK @ RAKESH KUMAR NAYAK @ RAKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NIALI /153 /2023 () //
325	D-ABLAPL/23158/2025 ABLAPL/9103/2025	BIRANCHI NARAYAN MAHABHOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /206 /2025 () //
326	D-ABLAPL/23159/2025 ABLAPL/9104/2025	BIDYASAGAR MOHANTY @ SINU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	/ /0 () //
327	D-ABLAPL/22519/2025 ABLAPL/9105/2025	SUDARSHAN NAYAK @ MITUA VS STATE OF ODISHA	CHAITANYA NAYAK VS	CHOUDWAR /420 /2025 () //
328	D-ABLAPL/22653/2025 ABLAPL/9106/2025	GANDHI CHARAN NAYAK VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	REAMAL /176 /2018 () //
329	D-ABLAPL/22670/2025	BASUDEV BEHERA	SARADA PRASAD DASH	/ /0

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	ABLAPL/9107/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/23185/2025 ABLAPL/9108/2025	RATNAKAR PALLAI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MADHUPATNA /282 /2022 () //
331	D-ABLAPL/23206/2025 ABLAPL/9109/2025	BISHNU CHARAN JENA VS STATE OF ODISHA	KARUNAKAR DAS VS	DHARMASALA /438 /2025 () //
332	D-ABLAPL/23213/2025 ABLAPL/9110/2025	BIGYAN MAHAKUR VS STATE OF ODISHA	RAJJEET ROY VS	ULLUNDA /98 /2025 () //
333	D-ABLAPL/23229/2025 ABLAPL/9111/2025	PRAKASH MALIA VS STATE OF ODISHA	ACHYUTA PRIYADARSAN MISHRA VS	LALBAG /184 /2025 () //
334	D-ABLAPL/23292/2025 ABLAPL/9112/2025	RUDRA DAS MOHAPATRA @ RUDRA MADHAB DAS MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KUMBHARAPARA /339 /2025 () //
335	D-ABLAPL/23182/2025 ABLAPL/9113/2025	BHARATI NAYAK VS STATE OF ODISHA(E.O.W)	BISMAY RAY VS	//0 () //
336	D-ABLAPL/23294/2025 ABLAPL/9114/2025	PRADEEP DAS @ PRADIPTA KUMAR DAS @ BAPI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	Bamapada (Industrial Area) /160 /2025 () //
337	D-ABLAPL/23080/2025 ABLAPL/9115/2025	JINAK @ JEETAK @ JITAK BALIARSINGH VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	JODAPADAR /89 /2025 () //
338	D-ABLAPL/22411/2025 ABLAPL/9116/2025	DAL KUMAR TAMANG @ DIPU TAMANGA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PARLAKHEMUNDI /8 /2023 () //
339	D-ABLAPL/23297/2025 ABLAPL/9117/2025	BISWAJIT MOHANTY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /172 /2025 () //
340	D-ABLAPL/23298/2025 ABLAPL/9118/2025	DAMO HEMBRAM VS	PRAMOD KUMAR JENA VS	BASTA /211 /2025 ()

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341	D-ABLAPL/22708/2025 ABLAPL/9119/2025	STATE OF ODISHA LIPI SETHY @ ROUT VS STATE OF ODISHA(VIG.)	ARIJEET MISHRA VS	// CUTTACK VIGILANCE /5 /2025 ()
342	D-ABLAPL/23312/2025 ABLAPL/9120/2025	KABIR KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	// TIGIRIA /126 /2025 ()
343	D-ABLAPL/23341/2025 ABLAPL/9121/2025	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	// RANPUR /53 /2025 ()
344	D-ABLAPL/23346/2025 ABLAPL/9122/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// CHOUDWAR /439 /2025 ()
345	D-ABLAPL/22858/2025 ABLAPL/9123/2025	NIKHIL SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BALUGAON P.S. /165 /2025 ()
346	D-ABLAPL/23129/2025 ABLAPL/9124/2025	PRIYABRATA PANDA @ THAKAN VS STATE OF ODISHA	DEVASHIS PANDA VS	// BINJHARPUR /342 /2025 ()
347	D-ABLAPL/23350/2025 ABLAPL/9125/2025	ARUN KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /674 /2025 ()
348	D-ABLAPL/22930/2025 ABLAPL/9126/2025	SATYANARAYAN MAHAPATRA VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	// BHARATPUR PS /706 /2024 ()
349	D-ABLAPL/23351/2025 ABLAPL/9127/2025	BISWAJIT SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// BADAGODA P.S. /391 /2025 ()
350	D-ABLAPL/23133/2025 ABLAPL/9128/2025	PRAVASH KUMAR SAHU @ PRABHAS SAHOO @ BANA VS STATE OF ODISHA	BIJAY JENA VS	// S.D.J.M.,HINDOL(Dhenkanal) 2(B)CC/000017/2025
351	D-ABLAPL/23083/2025 ABLAPL/9129/2025	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// RAGHUNATHPUR /155 /2025 ()

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352	D-ABLAPL/23195/2025 ABLAPL/9130/2025	DIPU @ SUSHANTA KUMAR NAYAK @ SUSHANTA NAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RAJKANIKA /383 /2025 () //
353	D-ABLAPL/23192/2025 ABLAPL/9131/2025	AMARJIT RATH VS STATE OF ODISHA	BIJAY JENA VS	MANCHESWAR P.S. /295 /2025 () //
354	D-ABLAPL/23204/2025 ABLAPL/9132/2025	RAJESH DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	PIRAHAT P.S /189 /2025 () //
355	D-ABLAPL/23203/2025 ABLAPL/9133/2025	ASHWINI KUMAR DAS @ ASWINI VS STATE OF ODISHA	SATYABRATA DASH VS	BHADRESWAR /128 /2025 () //
356	D-ABLAPL/23285/2025 ABLAPL/9134/2025	HARA MAHAKUR VS STATE OF ODISHA	KIRTAN DANG VS	SAINATALA /281 /2025 () //
357	D-ABLAPL/23211/2025 ABLAPL/9135/2025	ARNAPURNA DHUPAL VS STATE OF ODISHA	PARSURAM PANDA VS	BASUDEVPUR /493 /2025 () //
358	D-ABLAPL/23305/2025 ABLAPL/9136/2025	SK. RIAJUDIN @ SK. RIYA @ SK. RAYA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /26 /2025 () //
359	D-ABLAPL/22606/2025 ABLAPL/9137/2025	RATNAKAR SWAIN VS STATE OF ODISHA	RAKESH SETHY VS	KUJANGA /272 /2025 () //
360	D-ABLAPL/23231/2025 ABLAPL/9138/2025	SOM MALLIK @ SATYAJIT MALIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /114 /2025 () //
361	D-ABLAPL/23247/2025 ABLAPL/9139/2025	MANAS BEHERA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	PURI TOWN /316 /2025 () //
362	D-ABLAPL/23278/2025 ABLAPL/9140/2025	ABHISHEK NEPAK VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /25 /2025 () //
363	D-ABLAPL/23259/2025	KUNA MAHARANA	CHIRANJIB ROUT	TALCHER TOWN /668 /2025

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	ABLAPL/9141/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/21823/2025 ABLAPL/9142/2025	RUSHI GUMANSINGH VS STATE OF ODISHA	ABHISHEK DASH VS	AIRPORT /194 /2025 () //
365	D-ABLAPL/23308/2025 ABLAPL/9143/2025	SK. RIAJUDIN @ SK. RIYA @ SK. RAYA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /50 /2025 () //
366	D-ABLAPL/23262/2025 ABLAPL/9144/2025	ABINASH MOHANTY @ BABU VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /272 /2025 () //
367	D-ABLAPL/23033/2025 ABLAPL/9145/2025	ABHINAV SHAW VS STATE OF ODISHA	ABHISHEK DASH VS	BARIPADA TOWN /412 /2025 () //
368	D-ABLAPL/23274/2025 ABLAPL/9146/2025	DHIRENDRA BISWAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ASTARANGA /88 /2025 () //